

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-36-2020**

Vasudev Madkaikar & Ors. ... Petitioners
Versus
State of Goa and Ors. ... Respondents

Mr. S. D. Lotlikar, Senior Advocate with Mr. J. Karn, Advocate for the Petitioners.

Mr. D. Pangam, Advocate General with Ms. S. Mordekar, Additional Government Advocate for Respondent Nos.1 and 2.

Mr. G. K. Sardesai and Mr. P. Chawdikar, Advocates for Respondent No.3.

Mr. V. Rodrigues and Mr. V. Naik, Advocates for the intervenor.

**Coram:- M. S. SONAK &
SMT. M. S. JAWALKAR, JJ.**

Date:- 30th June, 2020

P.C.

At the request of Mr. G. Sardesai, learned counsel appearing for Respondent No.3-Bank, the matter is adjourned. However, liberty is granted to the parties to apply.

SMT. M. S. JAWALKAR, J.

M. S. SONAK, J.

at*